

HIGH COURT OF JAMMU AND KASHMIR AND LADAKH AT JAMMU
(Office of the Registrar Judicial)

File No.:- RFA 18/2020



Titled

Romesh Chander Goswami and others V/s **Tilak Raj and Ors.**

..... Petitioner/Appellant(s)

..... Respondent (s)

Notice to the respondent (s): -

2. Vinod Kumar S/o Ramesh Chander

3. Smt. Anu D/O Ramesh Chander

4. Smt Ambika D/o Ramesh Chander

5. Smt Rajana D/o Ramesh Chander

6. Smt vandana D/o Ramesh Chander

7. Smt Rajkumari W/o Ramesh Chander

R/o Katra 2 to 7 resident of ward no. 6 opposite Hotel 3-W Katra at the

Back side of old J&K bank Tehsil katra District Reasi

8. Rakesh Kumar S/o Krishan Kumar R/o Katra C/o Shop no.3

Banganga Katra.

9. Sanjeev Kumar S/o Krishan kumar R/o katra C/o Shop no.5

Banganga Katra

Whereas in the above noted case, it has been proved to the entire satisfaction of the Hon'ble Court that the service of the respondent (s) named above cannot be effected in any ordinary manner hence proclamation is hereby issued against the above named respondents to appear before this Court on 02.07.2024 09.30 A.M. or the next working day if 02.07.2024 is declared holiday in person or some recognized agent failing which appropriate order will be passed.


Registrar (Judl.)
High Court of J&K
JAMMU.

Given under my hand seal of the Court this 17th day of May, 2024 at Jammu.


Registrar (Judl.)
Registrar Judicial J&K
High Court of J&K and Ladakh
Jammu

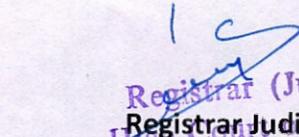
No.:- 3927

Dated:- 17/5/24

Copy of the above forwarded to:

1. The Editor Daily Excelsior, Jammu for publishing the notice in the newspaper, cutting of the paper and bill of advertisement should be sent to this Registry immediately after publishing. An amount of rupees 500/- vide No 141 dated 15-05-2024 as publications charges have been deposited in the Court which shall be paid as and when the bill and cuttings are received.

2. CPC, e-court, High Court of J&K & Ladakh, Jammu, for uploading the same on the official Website of the High Court of J&K & Ladakh.


Registrar (Judl.)
Registrar Judicial J&K
High Court of J&K and Ladakh
Jammu